NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. (IB)-166(MB)/2018

CORAM:

Present

SHRI M.K. SHRAWAT

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2018.

NAME OF THE PARTIES: Sikim Ferro Alloys Ltd.

V/s.

Akshata Mercantile Pvt. Ltd.

SECTION OF THE COMPANIES ACT:

I&B Code, 2016.

ORDER

By Order of the Bench adjourned to 08.05.2018.

Merchan!

M.K. SHRAWAT Member (Judicial)

Date: 18.04.2018